

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 237 OF 2017

Dated: 31st July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Essar Power Gujarat Ltd.	Appellant(s)
	Versus	
Central Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

ORDER

List the matter on **05.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**